

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).10238/2007  
(From the judgement and order dated 03/01/2007 in CRP No.5453/2004  
of The HIGH COURT OF A.P AT HYDERABAD)

S.P.RAJA SHEKHAR &amp; ORS.

Petitioner(s)

VERSUS

M.LALITHA

Respondent(s)

Date: 21/11/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN

HON'BLE MR. JUSTICE G.S. SINGHVI

For Petitioner(s) Mr. B. Sridhar,Adv.  
Mr. K. Ram Kumar,Adv.  
for M/s. K.Ramkumar & Associates,Advs.

For Respondent(s) Mr. Amlan Kumar Ghosh,Adv.

UPON hearing counsel the Court made the following  
ORDER

List after final disposal after four weeks.

[ Charanjeet Kaur ]  
Court Master

[ Savita Sainani ]  
Court Master